

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 10<sup>th</sup> April, 2015

**No. HC.V- 77/2013(pt-II)/ 284 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(2) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officers in order of merit, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri S.S.B. Singha, D.R. promoted to the post of Joint Registrar and Sri K.K. Sarma, D.R. retired on attaining the age of superannuation.

1. **Sri Sushil Kr. Das, Assistant Registrar**
2. **Sri Abdul Matlib, Assistant Registrar.**

By order,

Sd/- H.K. Sarma

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/284 A-X /Estt. # Dated 10.4.2015**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. Sri Abdul Matlib, Assistant Registrar, Gauhati High Court, Guwahati.
12. Sri Sushil Kr. Das, Assistant Registrar, Gauhati High Court, Guwahati.
13. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
17. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
19. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
20. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The Court Officer No. 1 , Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File

**REGISTRAR GENERAL**

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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 10<sup>th</sup> April, 2015

**No. HC.V- 77/2013(pt-II)/ 285 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice (Acting) has been pleased to promote and appoint the following Officers in order of merit, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining vice Sri Sushil Kr. Das and Sri Abdul Matlib, both Assistant Registrars, promoted to the posts of Deputy Registrar.

1. **Sri Dipak Kr. Nath, Administrative Officer (Judicial)**
2. **Sri Nirmal Kr. Das, Administrative Officer (Judicial)**

By order,

Sd/- H.K. Sarma

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/285 A-X /Estt. # Dated 10.4.2015**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. Sri Dipak Kr. Nath, AOJ, Gauhati High Court, Guwahati.
19. Sri Nirmal Kr. Das, AOJ, Gauhati High Court, Guwahati.
20. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The Court Officer No. 1, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File

  
**REGISTRAR GENERAL**



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 10<sup>th</sup> April, 2015

**No. HC.V- 77/2013(pt-II)/286 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice (Acting) has been pleased to promote and appoint the following employees in order of merit, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Dipak Kr. Nath and Sri Nirmal Kr. Das, both Administrative Officer (Judicial), promoted to the posts of Assistant Registrar.

1. **Smt. Utpala Phukan, SJA**
2. **Sri Charkub Ali, SJA**

By order,

Sd/- H.K. Sarma

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/286A-X /Estt. # Dated 10.4.2015**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. 1, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. Smt. Utpala Phukan, SJA, Gauhati High Court, Guwahati
22. Sri Charkub Ali, SJA, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File

  
**REGISTRAR GENERAL**

10/4/15

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated Guwahati the 10<sup>th</sup> April, 2015

No. HC. V- 92/2002/287 /Estt. # # # Sri Dhruba Hujuri, Computer Assistant of the Principal Seat of the Gauhati High Court, Guwahati is promoted and appointed, temporarily and until further orders, as **Senior Computer Assistant**, in the pay band of Rs. 5200-20200/- (PB-2) with Grade pay of Rs. 2900/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Janti Ram Talukdar, Sr. Computer Assistant retired on attaining the age of superannuation.

By order,

*10.4.15*  
**REGISTRAR GENERAL**

Memo No. HC.V-92/2002/287A -V/Estt. # Dated 10.4.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
9. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati,
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ , Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The Administrative Officer (Judicial) \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The Court Officer No. 1 , Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati
19. The CA to the Registrar General, Gauhati High Court, Guwahati.
20. Sri Dhruba Hujuri, Computer Assistant, Gauhati High Court, Guwahati.
21. The Order File

*10.4.15*  
**REGISTRAR GENERAL**